

**NATIONAL COMPANY LAW APPELLATE TRIUBNAL,
NEW DELHI**

3rd Floor, B-4 Wing,
Pt. Deen Dayal Añtyodaya Bhawan,
CGO Complex, Lodhi Road,
New Delhi-110003
Dated: 2nd June 2017

ORDER

There shall be vacation at NCLAT from 03.06.2017 to 02.07.2017. During the vacation the registry shall remain open except on Saturday, Sunday and other holidays and the urgent matters may be taken up by the vacation bench on Monday and Tuesday, subject to availability of the Hon'ble Chairperson or Hon'ble Member (T).

By order of Hon'ble Chairperson


(Umesh Chandra)

Dy. Registrar

Copy to:

1. P.S. to the Hon'ble Chairperson, NCLAT;
2. P.S. to Hon'ble Member, NCLAT;
3. NCLAT Website/ Notice;
4. The Institute of Chartered Accountants of India, ITO, New Delhi
5. The Institute of Company Secretaries of India, ICSI, House 22,
Institutional Area, Lodhi Road, New Delhi-110003
6. Bar Council, New Delhi/Mumbai.